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Declaration or Assets and Liabilities

Year 2022-23

श्री राजीव (.	I, MD ISHTIAQUE ALAMson/daughter/wife of MD. MUKHTAR ALAM
Tall 1	aged 27 Years, belonging to BIHAR LEGISLATINE ASSEMBLY SECRETA
()	service and presently working as URDU ACSISTAMT
	given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my
960	spouse and dependants*:

235/2/23

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl.		Self	Spouse name (s)	Dependant-1	Dependant-2	Dependent-3
(i)	Cash	25,000	NIL	20,000	NIL	NITL
(ii)	Deposits in Banks, Financia Institutions And Non-Banking Financial Companies	400000	NIL	NIL	NILL	MIL
(iii)	Bonds, Debentures and shares in Companies	1	NIL	MIL	MIL	NIIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	2,00,000/-	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	RAY ZR SCOOTY BROT EU6995 (95lacles)	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	MIL	80 grams 4,00,000	NI	NIL
(vii)	Other assets, such as values of claims / interests	aptipioshing Machine	1110	Freeze Washing Hadah Co-oler	NIL	MIL

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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Details of Immovable assets B

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI.		Self	Spouse name (s	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	HIL	NIL	NLL
(ii) Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		Biharehouif 10 Dhur (35 Lock) Biharshorif 12 dhur (3510ch)	NIL	NI	NIL	NIL
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Biharsharif 30059 ft (25L) Biharshazif 12 dlun (20L)	NIL	NITL	NIL	NIL
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		NFL	Biharshanf 12 Dhm 30 back)	NIL	NIT
(v)	Other (such as interest in property)	MIL	NIL	NIL	NIL	MIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a) ·	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIIL	NIIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NITL.	NITL
	(b) dues to departments dealing with supply of water	NFL	NIL .
	(c) dues to departments dealing with supply of electricity	NIL	NIL

	(d) dues to departments dealing with telephones	NIL	NIL	
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NIL	NIL	
	(f) Other dues, if any	, NI	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN - 33713 ASSESSMENT YEAR - 2012-23 PAN - BOTPA 4635K	NIL	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NII	MIL	
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIT	
	(iv) Property Tax	NIZ	NIL	

C <u>Personal Detail</u> GPF/CPF/PRAN No.	:-	110154059034
Gender .	:-	(M/F)
Date of Birth	:-	2211995 (DD/MM/YYYY)
Class/Group	· ;-	(A/B/C)
Cadre	:-	Bihar Legislative Assembly
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	NALANDA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Je Lago

Name of Employee: MD ISHTIAQUE ALAM

Designation: URD U ASSISTANT

Department: BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT

Note: Please

Date: 13.02.2023

Place: PATNA

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

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